

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 642
TO BE ANSWERED ON 20TH JULY, 2022**

SURRENDER OF SPECTRUM BY TELECOM OPERATORS

642. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government/Telecom Regulatory Authority of India has any plan to issue new guidelines for the surrender of spectrum by Telecom operators;
- (b) if so, whether such new guidelines are due to less demand of Telecom Spectrum;
- (c) whether the new guidelines are due to increasing monopoly in the industry; and
- (d) if so, the steps taken by the Government to dissipate such attempt of monopoly in the industry?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (d) In order to encourage better utilization of spectrum and to encourage business and on receipt of recommendations from Telecom Regulatory Authority of India (TRAI) thereon, Government has issued guidelines dated 15.06.2022 for the surrender of access spectrum acquired by the Telecom Service Providers through the future auctions.
